

[26 April, 2006]

RAJYA SABHA

(a) and (e) in 2004, the incidents of naxal violence have decreased in Andhra Pradesh and Orissa in comparison to the number of naxal incidents in any other State with a series of these incidents are as under:—

State	2003	2004
Andhra Pradesh	577	310
Orissa	49	35

**Cases sent by National Human Rights Commission
to Chhattisgarh**

12996. SHRI DILIP SINGH JUDEV: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the dates and details of cases sent for action by National Human Rights Commission to Government of Chhattisgarh till 31st January, 2005; and

(b) the details of cases on which action has been taken together with the details of cases on which action has not been taken?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI SRIPRAKASH JAISWAL): (a) and (b) The National Human Rights Commission (NHRC) has sent a total of 1185 cases for action to Government of Chhattisgarh on different dates during the period from 1.1.1993 to 31.1.2005. Out of 1185 cases, the NHRC called for reports from the concerned authorities in 786 cases. The remaining 389 cases were sent to the State Government for taking appropriate action. Out of the 786 cases, the NHRC has disposed of 493 cases. These cases also include cases relating to erstwhile area of Madhya Pradesh which now forms part of Chhattisgarh.

Killing of Delhi Police Sub-Inspector

13097. SHRI RAJKUMAR DHOOOT: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a Sub-inspector of Delhi Police was shot dead in Police Colony in Janakpuri, New Delhi, on 12th March, 2005;

(b) if so, the details thereof;

Original notice of the question was received in Hindi.